GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:1086
ANSWERED ON:16.08.2012
SAFE DRINKING WATER SUPPLY PROJECT
Noor Mausam

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether there is a national safe drinking water supply and distribution project in place;
- (b) if so, whether the Government intends to establish and manage the said programme through the Ministry of Water Resources or through the local bodies of respective districts;
- (c) if so, the details thereof;
- (d) whether the Government is considering to execute the said programme by apportioning funds through Member of Parliament Local Area Development (MPLAD) Scheme for each constituency; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) to (c) The Ministry of Drinking Water & Sanitation administers through the States the centrally sponsored scheme, National Rural Drinking Water Programme (NRDWP) for providing financial and technical assistance in the States to supplement their efforts to provide drinking water in the rural areas. The State Govts. are vested with powers to plan, execute and implement Drinking Water Supply Schemes under NRDWP.
- (d) & (e) Under the Member of Parliament Local Areas Development (MPLAD) Scheme, which is a centrally sponsored plan scheme fully funded by the Government of India, Members of Parliament can recommend works of developmental nature for creation of durable community assets and for provision of basic facilities, based on locally felt needs, which inter-alia includes provision of drinking water.